

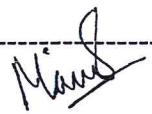

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(11)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/103/2017  
PETITION NUMBER : CP/7/2016  
NAME OF THE PETITIONER(S) : H. Ramesh  
NAME OF THE RESPONDENT(S) : M/s AUM Consultancy Pvt Ltd & 4 Ors  
UNDER SECTION : 210,213,241,242,243

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1)	A.S. MANISHA	Counsel for Respondent 2	
4)	Cibi Vishnu Sai Vihari Rokhan Atia	Counsel for Petitioner	

**ORDER**

Counsels for both the parties are present and prayed for time. At request, time is enlarged. Put up on 08.12.2017 at 10.30 A.M.

-sd-  
MEMBER (JUDICIAL)

ghk